NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 110/16	TP 57/17	For considera-	433(e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

	SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM	

T. GAJENDRA Auth Rep RSTL

9902025874

Petitioner

Representative of petitioner company is present. He has informed that demand notice in prescribed proforma was not sent to the debtor company. The representative undertakes to comply the

fajuda.

List it on 27.10.2017.

requirements.

MEMBER (J)